Hospitals viz. Safdarjung Hospital, Dr. RML Hospital are concerned, there is no such complaint pertaining to dialysis machines. In Dr. R.M.L. Hospital, there is a dialysis unit having 5 machines and functions from 8.00 AM to 10.00 PM daily. The hospital provides dialysis to indoor critically ill patients. Supply order for procurement of 2 more dialysis machines has been placed.

In Safdarjung Hospital, there are 13 Haemodialysis machines, all of which are operational. However, in Lady Hardinge Medical College (LHMC), there is no dialysis facility.

The upgradation and modernization of the Central Government Hospitals is an ongoing process. The equipments are procured as per the need of the user departments and within the available resources.

The equipments are procured with a warranty and Annual Maintenance Contract (AMC) clause. The equipment maintenance Committee is in existence in the above mentioned hospitals which meets at regular interval for maintenance of equipments and reporting to the Head of Institution. Monitoring of maintenance is also done by the Directorate General of Health Services on monthly basis.

National Health Regulatory and Development Authority

1787. SHRI B.S. GNANADESIKAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Expert Committee, constituted by the Planning Commission to suggest new methods for universal health coverage, has called for a National Health Regulatory and Development Authority (NHRDA) to regulate and monitor public and private healthcare providers;
 - (b) if so, the details thereof;
- whether NHRDA will be responsible for formulating legal and regulatory norms and standard treatment guidelines as well as management protocols for, the proposed National Health package for every citizen; and
 - (d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (d) The Planning Commission had set up a High Level Expert Group (HLEG) on Universal Health Coverage for India, in October 2010. In their Report, HLEG has recommended for setting up National Health Regulatory and

Development Authority (NHRDA). HLEG has recommended for the three following units under NHRDA:

[RAJYA SABHA]

- (i) The System Support Unit (SSU), responsible for developing standard treatment guidelines, management protocols, and quality assurance methods for the UHC system. It would be responsible for developing the legal, financial and regulatory norms as well as the Management. Information System (MIS) for the UHC system.
- (ii) National Health and Medical Facilities Accreditation Unit (NHMFAU), which would be responsible for the mandatory accreditation of all allopathic and AYUSH health care providers in both public and private sectors as well as for all health and medical facilities.
- (iii) The Health System Evaluation Unit (HSEU), which would be responsible for independently evaluating the performance of both public and private health services at all levels - after establishing systems to get real time data for performance monitoring of inputs, outputs and outcomes.

National Iodine Deficiency Disorders Control Programme

1788. PROF. ANIL KUMAR SAHANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Ministry has failed to utilized a substantial amount of funds allocated for the National Iodine Deficiency Disorders Control Programme;
- (b) whether out of 365 districts surveyed in the country, it was found that iodine deficiency disorders is prevalent in 303 districts; and
- (c) if so, the measures taken to overcome the bottlenecks in the proper implementation of the said programme?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) The fond utilization under National Iodine Deficiency Disorders Control Programme (NIDDCP) during the year 2010-11 and 2011-12 was 67.41% and 59.33% respectively.

- (b) Yes.
- (c) The various measures taken to overcome the bottlenecks are as follows: